

दिल्ली के चारों ओर वृत्ताकार रिंग रेलवे

* 350. श्री बलराज सधोक :

श्री नारायण स्वरूप शर्मा :

श्री रामगोपाल शालवाले :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के चारों ओर वृत्ताकार रेलवे कब तक चालू हो जाने की संभावना है और प्रारम्भ में नित्य कितनी रेलगाड़ियां चलाई जायेंगी;

(ख) इस वृत्ताकार रेलवे लाइन तथा इस लाइन के ऊपर से गुजरने वाली प्रत्येक सड़क पर कितने रेलवे फाटक, उपरि पुल तथा निचले पुल बनाये जायेंगे; और

(ग) रेलवे के ऊपरी पुलों तथा निचले पुलों के निर्माण कार्य में अब तक कितनी प्रगति हुई है और उनके कब तक पूर्णतः तैयार हो जाने की संभावना है ?

रेलवे मंत्री (श्री चं० मु० पुनाषा) :

(क) इस लाइन को 31-12-1968 तक माल यातायात के लिये खोले जाने की संभावना है। सवारी गाड़ियां चलाने के प्रश्न पर अभी तक विचार नहीं किया गया है। इस बारे में तभी विनिश्चय किया जायेगा जब इस लाइन को सवारी गाड़ियों के लिये खोलने का समय आयेगा जिसकी कि 1970 से पहले सम्भावना नहीं है।

(ख) समपार : 10

ऊपरी सड़क पुल 4

निचला सड़क पुल कोई नहीं

(ग) रेलवे के हिस्से का काम लगभग पूरा हो चुका है अर्थात् कुल मिला कर 98% काम हो चुका है। दो ऊपरी सड़क पुल भी सड़क यातायात के लिये खोल दिये गये हैं। अन्य दो ऊपरी पुलों को खोलने का काम अभी बाकी है क्योंकि दिल्ली प्राशनन द्वारा बनाये जाने वाले पट्टच-मार्ग अभी तैयार नहीं हुए हैं।

COMPLAINTS AGAINST S.T.C. OFFICERS

*351. SHRI KANWAR LAL GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any complaints against the Chairman and certain other Officers of the State Trading Corporation for corrupt practices; and

(b) if so, the details thereof and the action taken by Government in the matter ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) and (b). Complaints in regard to certain transactions handled by some of the officers of S.T.C. including the former Chairman were received and are under examination.

Complaints alleging corrupt practices in respect of certain other matters dealt with by some of the officers of the S.T.C. were taken up by the C.B.I. for investigation during 1966-68. They are under different stages of consideration.

AYURVEDIC TREATMENT FOR RAILWAY EMPLOYEES

*352. SHRI RAM SWARUP VIDYARTHII : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is no provision for Ayurvedic treatment of the Railway employees serving in Delhi/New Delhi with the result that several employees who have no faith in allopathic drugs, go in privately for the Ayurvedic treatment;

(b) whether it is also a fact that there is a provision for Ayurvedic treatment under the Central Government Health Scheme for the employees serving in various other Central Government offices located in Delhi/New Delhi;

(c) if so, whether the reimbursement of expenses is made to the Railway employees who undertake the Ayurvedic treatment; and

(d) if not, the reasons therefor and the steps taken to provide Ayurvedic treatment to the Railway employees ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Facilities for Ayurvedic treatment of Railway employees in Delhi area have not so far been provided. There is, however, no information as to whether such of the railway employees who have no faith in allopathy go in privately for Ayurvedic treatment, but judging from the increasingly heavy attendance at the Railway Hospitals and Health Units, it may be presumed that allopathic treatment is quite popular among railway employees.

(b) Yes, Sir. Two Ayurvedic Dispensaries have been opened in Delhi area as an experimental measure under the Central Government Health Scheme for employees serving in other Central Government offices located in Delhi/New Delhi.

(c) No, Sir. Even under the Central Government Health Scheme, no reimbursement of the expenditure incurred on treatment under the Indian systems of medicine outside the Central Government Health Scheme is permitted.

(d) Non-allopathic systems of medicine have not yet been recognised by the Government for development of health services. However, the question of providing facilities for treatment in Indian systems of medicine to railway employees in Delhi area, purely as an experimental measure, is receiving the attention of Government.

उत्तर प्रदेश में नये उद्योगों की स्थापना

* 353. श्री प्रकाशबीर शास्त्री :

डा० सूर्य प्रकाश पुरी :

श्री रामावतार शर्मा :

श्री शिव कुमार शास्त्री :

नया औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में नये उद्योग स्थापित करने की सम्भावनाओं पर अग्रतर विचार किया गया है;

(ख) यदि हां, तो क्या उद्योगों की दृष्टि से उत्तर प्रदेश के पिछड़ेपन को देखते हुए कोई ऐसा निर्णय करने का सरकार का विचार है; और

(ग) इस मामले में अन्तिम निर्णय कब किया जायेगा ?

औद्योगिक विकास तथा समवाय-कार्यमंत्री (श्री फखरुद्दीन अली अहमद) : (क) से (ग)। चौथी पंचवर्षीय योजना अभी तैयार की जा रही है। उत्तर प्रदेश तथा अन्य राज्यों में केन्द्रीय एवं राज्य क्षेत्रों के अन्तर्गत नये औद्योगिक उपक्रमों की स्थापना का प्रश्न चतुर्थ पंचवर्षीय योजना के संदर्भ में विचाराधीन है। सरकारी क्षेत्र की परियोजनाओं के लिये स्थान का निर्णय करने में विभिन्न तकनीकी तथा आर्थिक पहलुओं को ध्यान में रखा जायेगा। जिनमें राज्यों के विभिन्न क्षेत्रों के औद्योगिक दृष्टि से अपेक्षाकृत पिछड़ा होना शामिल है। चूकि चौथी पंचवर्षीय योजना 1 अप्रैल, 1969 से प्रारम्भ हो रही है, इसलिये योजना का विवरण, जिसमें सरकारी क्षेत्र की विभिन्न औद्योगिक परियोजनाओं के स्थापना स्थल भी सम्मिलित हैं, उस तारीख से काफी पहले दिये जाने की आशा की जा सकती है।

TRADE WITH AUSTRALIA

*354. SHRI D. N. PATODIA :
SHRI Y. A. PRASAD :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Prime Minister during her visit to Australia had discussed with the Australian Government the unfavourable situation which the Indian Textile Exports to Australia are facing at present as a result of dumping of the Chinese goods there;

(b) if so, the steps proposed to be taken by both the countries in this regard; and

(c) whether any agreement is proposed to be signed to obviate the above difficulties ?